Sir/Madam,

1. The Director General, Narcotics Control Bureau
   Ministry of Home Affairs, West Block, No. 5/ Wing No. 5
   New Delhi – 110006
2. The Director General, Directorate of Revenue Intelligence, ‘D’ Block, I.P. Bhawan, I.P. Estate,
   New Delhi – 110002
3. The Director General, Directorate General of Central Excise Intelligence, West Block VIII, Wing
   No. VI, 2nd Floor, R.K. Puram, New Delhi – 1100 66
4. The Commissioner, Directorate of Legal Affairs, 4th Floor, Rajendra Bhawan, 210, Deendayal
   Upadhyay Marg, New Delhi – 110002
5. All Principal Commissioners/Commissioners,
   Central Excise, Service Tax.
Sub.: Legal verification of AEO application under AEO program regarding.

Please refer to the letter F. No. 450/179/2009–Cus IV (Pt) dated 02.01.2017 issued by the Director Customs and the letter F. No. 1380/65/2016 dated 11.01.2017 of PM AEO DGPM on the above subject matter (available on the CBEC website under Departmental Office Tab).

The following Importers / Exporters have applied for AEO-LO Status:

1. Sunimpex Clearing and Shipping Agency Pvt. Ltd., 501, Atlanta Tower, Sahar Road, Nr Chakala Cigarette Factory, Andheri East Mumbai-400099
3. Interport Multimodal Pvt. Ltd., R.O. 901Vikas Centre, Dr. C. G. Road, Opp. Bombay Presidency Golf Club, Chembur East, Mumbai-400074. Email address: info@interportglobal.com
4. CC Shah & Sons, 288, Room No. 17, Engineer Building, Kumtha Street, Fort, Mumbai-400001
5. AFF Logistics Pvt. Ltd., office No. 704, 7th Floor, Ashok Heights, Gundavali Hill, Old Nagarudas cross Lane, Opp. Saraswati Tower, andheri (East), Mumbai- 400 069.
6. ShvamSeatrans Pvt. Ltd., 305/306, Gokul Park, 2nd floor, Ward No, 12B, Plot No. 356, Next to Axis bank, Gandhidham 370201. Email Address: bhvaday@shvamseatrans.com
7. Liladhar Passo Forwarders Pvt. Ltd., 57, Mulji House, 41-45, Devji Ratansay Marg, Dana Bander, Masjid-E), Mumbai-400009. Email Address: rajesh.mehta@liladharpasoo.com
9. Mundra International Container Terminal Pvt. Ltd., Navinal, New Mundra Port, Mundra, Kutch- 370421, Gujrat. Email Address: hardik.vaidya@dpworld.com
10. Kimatram & Sons Pvt. Ltd., 302-A, Trade Square, Mehra Compound, Safed Pul, Sakinaka, Andheri-East, Mumbai 400 072. Email Address: jeetu@kimatram.com

It is requested that details as mentioned below against these entities may be sent to this office on this office e-mail id, dgicewrumumbai@yahoo.in within 21 days from date of issue/upload of this letter on CBEC website.

I. Show Cause Notice issued to them during last three financial years involving fraud, forgery, outright smuggling, clandestine removal of excisable goods or cases where Service Tax has been collected from customers but not deposited to the Government.

II. Case wherein prosecution has been launched or is being contemplated against the applicant or its senior management.

III. Ratio of disputed duty demand or Drawback demanded or sought to be denied in SCN issued under Custom Act 1962 (other than those mentioned in (I) & (II) above) during last three Financial Year to the total duty paid or Drawback claimed during the same period i.e. last three Financial Year.

The details may include issue in brief, date of SCN/order and revenue implication. In case this applicant has come to any adverse notice of the department/Govt., details may be communicated.

These details are necessary to run a background check on compliance record submitted by the party for the last three years in terms of Para 3.2 of the Customs Circular No. 33/2016 dated 22.07.2016

In case no comments are received within 21 days, it will be presumed that you have no objection in granting “AEO” status to the above applicants.
Yours faithfully,

(R. K. SINGH)
JOINT DIRECTOR

Copy to:


2. The J. S. (Customs), CBEC, North Block, ICEGATE, Directorate General of Systems & Data Management, New Delhi.